

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
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Commercial Cor plex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 25-9-87

Contempt

APPLICATION NO

39/87 10()

In A. NO

84/87 (F)

Applicant

A. Shivarao

vs. S. Railway & Ors.

To

1. A. Shivarao,
Ticket No 812, Mechanical Workshop, Southern Railway,
A.S.O.Kaperurom, Mysore South, Mysore.

2. Sh. N.R. Naik, Advocate,
211, Sri Rama Road,
H Block, Thyagarajanagar,
Bangalore - 560028

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~

~~INTERIM ORDER~~ passed by this Tribunal in the above said
application on 23-09-1987.

Encl : as above

for DEPUTY REGISTRAR
SECTION OFFICER
(JUDICIAL)

RECEIVED *Tanvir 28/9/87*

O/C

Diary No. 1200/CR/87

Issue Date: 28.9.87

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

ORDER SHEET

C. C. Application No. 39 of 1987
A. No. 84/87(CF)

Applicant

A. S. Sivaram

Respondent

B.M. S. Rly, Madras & Ors

Advocate for Applicant

N. R. Naik

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p>KSPVC/LHARM(A) 23.9.87. <u>CR/ADM</u></p> <p>Learned counsel for the petitioner has filed a memo praying for permission to withdraw this petition.</p> <p>Permission sought for is granted.</p> <p><i>LR</i> Contempt Petition is dismissed <i>LR</i> rejected as withdrawn at the admission stage.</p> <p><i>Adm</i> <i>Adm</i> <i>Adm</i> <i>Adm</i> VICE CHAIRMAN MEMBER (A) dms. 20/9/87 23.9.87</p> <p>- True COPY -</p>

See
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE